

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal (AT) (Insolvency) No. 1127 of 2020**

**In the matter of:**

**Punjab National Bank**

**....Appellant**

**Vs.**

**KSK Water Infrastructures Pvt. Ltd.**

**....Respondent**

**Present:**

**Appellant: Mr. Bishwajit Dubey, Mr. Spandan Biswal, Ms. Srideepa  
Bhattacharya, Ms. Sanskriti Sidana, Advocates.**

**ORDER**

**(Through Virtual Mode)**

**04.01.2021:** At the request of Mr. Bishwajit Dubey, learned counsel for the Appellant, list the matter along with Company Appeal (AT) (Insolvency) No. 1097 of 2020 on 27<sup>th</sup> January, 2021.

**[Justice Bansi Lal Bhat]  
Acting Chairperson**

**[Justice Anant Bijay Singh]  
Member (Judicial)**

**[Dr. Ashok Kumar Mishra]  
Member (Technical)**

*AR/g*